

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
STARRED QUESTION NO. 290
TO BE ANSWERED ON 22.03.2017**

MUMBAI-AHMEDABAD BULLET TRAIN

**†*290. SHRI RAJESH RANJAN:
SHRI CHANDRA PRAKASH JOSHI:**

Will the Minister of RAILWAYS be pleased to state:

- (a) whether a Memorandum of Understanding to the tune of 77 thousand crore has been signed between the Government of Gujarat and the Railways for Mumbai-Ahmedabad bullet train project and if so, the details thereof;**
- (b) whether any cost benefit analysis, especially taking into consideration the present prevailing condition of Railways has been made in this regard and if so, the details thereof;**
- (c) whether the Governments of Maharashtra and Gujarat are likely to invest in the project and if so, the details thereof;**
- (d) the area of land proposed to be acquired under this project; and**
- (e) whether the entire amount for the said project is proposed to be taken as loan from Japan and if so, the details thereof along with the payment plans?**

ANSWER

MINISTER OF RAILWAYS

(SHRI SURESH PRABHAKAR PRABHU)

(a) to (e): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (e) OF STARRED QUESTION NO. 290 BY SHRI RAJESH RANJAN AND SHRI CHANDRA PRAKASH JOSHI TO BE ANSWERED IN LOK SABHA ON 22.03.2017 REGARDING MUMBAI-AHMEDABAD BULLET TRAIN

(a) to (e): Mumbai-Ahmedabad high speed rail project has been sanctioned at an estimated cost of ₹ 97,636 crore. Government of Japan has agreed to provide financial assistance upto 81% of the project cost at an interest rate of 0.1% per annum to be repaid in 50 years with 15 years moratorium. Japan International Cooperation Agency (JICA) had prepared a feasibility report for the project including economic and financial analysis. According to the report, the land requirement for the project will be 1689 hectares and 11.8% economic rate of return. The land requirement reduces by almost 50% with a fully elevated rail corridor. A new organization named National High Speed Rail Corporation Limited (NHSRCL) has been set up to implement the project with 50% equity contribution by Ministry of Railways and 25% each by both Governments of Maharashtra and Gujarat. A Memorandum of Understanding (MOU) has been signed on 12.01.2017 between NHSRCL and Gujarat Infrastructure Development Board (GIDB) for efficient implementation/development of Mumbai-Ahmedabad High Speed Rail Project and for this purpose facilitate necessary clearances and land acquisition, promote transit oriented development around stations and integrate various modes of transport, besides participating in equity of the project.
